

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (IB)-60(PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

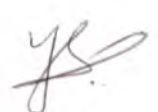
NAME OF THE COMPANY: Portrait Advertising & Marketing Pvt. Ltd.

Vs.

Mothers Pride Dairy india Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency and Bankruptcy Code 2016

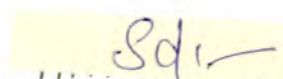
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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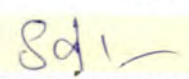
1.	Mr. Saurabh Kalia		Advs. for Respondent	
2.	Ms. Yashvini Sharma			
3.	Ms. Snehal Gogia			

ORDER

Learned Counsel for the petitioner undertakes to file better affidavit in reply to application with a copy in advance to the Counsel for respondent.

List on 24th of May 2017.


(CHIEF JUSTICE M.M KUMAR)
PRESIDENT


(SMT. DEEPA KRISHAN)
MEMBER (T)

Dated: 22-5-17
Kanta